

**TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL**

New Delhi

No. 1/Judicial/Misc./TDSAT/2012

Dated: 29<sup>TH</sup> July, 2022

**NOTICE**

As per discussion held with the Telecom Lawyers Association, the Competent Authority has decided that sittings of benches of Hon'ble Tribunal and the Registrar Court shall be held in virtual mode on 8<sup>th</sup> 16<sup>th</sup>, 17<sup>th</sup> and 18<sup>th</sup> August, 2022.

  
Desk Officer

To,

1. Notice Board
2. TDSAT Website.
3. Registrar-cum Principal Secretary, TDSAT.
4. Registrar, TDSAT.
5. PPS to Hon'ble Chairperson, TDSAT.
6. PS to Hon'ble Member-I, TDSAT.
7. PS to Hon'ble Member-II, TDSAT.
8. PPS/PS/Court Master, TDSAT.